

Bill No. 170-F of 2016

THE NATIONAL INSTITUTES OF TECHNOLOGY, SCIENCE
EDUCATION AND RESEARCH (AMENDMENT) BILL, 2016

(AS PASSED BY THE HOUSES OF PARLIAMENT—

LOK SABHA ON 21ST JULY, 2016

RAJYA SABHA ON 1ST AUGUST, 2016)

Bill No. 170-F of 2016

**THE NATIONAL INSTITUTES OF TECHNOLOGY, SCIENCE
EDUCATION AND RESEARCH (AMENDMENT) BILL, 2016**

(AS PASSED BY THE HOUSES OF PARLIAMENT)

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*further to amend the National Institutes of Technology, Science Education
and Research Act, 2007.*

BE it enacted by Parliament in the Sixty-seventh Year of the Republic of India as follows:—

1. (1) This Act may be called the National Institutes of Technology, Science Education and Research (Amendment) Act, 2016. Short title and commencement.

(2) It shall be deemed to have come into force on the 20th day of August, 2015.

Amendment
of First
Schedule to
Act 29 of
2007.

2. In the First Schedule to the National Institutes of Technology, Science Education and Research Act, 2007, after serial number 30, the following serial number and the entries relating thereto shall be inserted, namely:—

(1)	(2)	(3)
"31.	National Institute of Technology, Andhra Pradesh	National Institute of Technology, Andhra Pradesh."

The above Bill has been passed by the Houses of Parliament.

Dated the

Chairman.

I assent to this Bill.

Dated the

President.

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further to amend the National Institutes of Technology, Science Education
and Research Act, 2007.

(As passed by the Houses of Parliament)